

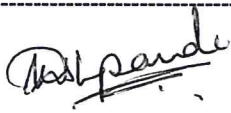

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.15/BB/2017	-	Hearing	230/ 232	Darshitha Happy Homes Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Assts 9482848179	Petitioner	
2	Nasir kumar	of of Asst.	

ORDER

Counsel for petitioner is present. The Counsel for petitioner filed memo enclosing paper publication and also proof about service of notice on SEBI. Report of the RD and ROC is not received. OLR filed application bearing OLR No.118/17 requesting the Tribunal to grant permission to appoint Chartered Accountant for scrutiny of the books of accounts and records of the Transferor Company Counsel for petition has no objection for appoint of chartered Accountant. OL application is allowed. OL is permitted to appoint a Chartered Accountant from among the panel maintained by his office and petitioner company to pay the fees of the Chartered Accountant. In this case notice to be issued to BSE . Issue notice to BSE. List it on 11/10/2017.


MEMBER(J)


MEMBER(T)